

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.602
TO BE ANSWERED ON THE 19TH DECEMBER, 2017

COMPENSATION UNDER CROP INSURANCE SCHEMES

602. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the unit on the basis of which crop insurance is assessed along with the amount of compensation provided by the insurance companies under the various crop insurance schemes;
- (b) the extent to which insurance companies cover up the losses suffered by farmers due to damage and destruction of their crops due to natural calamities; and
- (c) whether compensation has been given by the insurance companies to farmers under various crop insurance schemes for loss of their crops due to hailstorm torrential rains and typhoon etc. during last one year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): PMFBY provides comprehensive insurance coverage against the crop losses due to natural non-preventable risk including hailstorm, torrential rains and typhoon etc. and unit area for assessment of losses due to wide-spread natural calamities has been reduced to village/village panchayat for major crops. However, States/UTs can notify the unit area above village/village panchayat for minor crops. As per scheme provisions, farmers are indemnified to the extent/percentage of crop losses against the defined Threshold Yield multiplied by sum insured as decided by the State Government. Claim amount for wide spread calamities are calculated based on the yield data arrived from requisite number of Crop Cutting Experiments (CCEs). However, losses due to localized risks of hailstorm, landslide and inundation and post-harvest losses are calculated on individual insured farm basis.

The details of total claims paid on the basis of individual farm level assessment of crop losses due to localized calamities including hailstorm during 2016-17 are as under :

Sl. No.	State	Total Claims (Rs. Lakh)	No. of Farmers Bene-fitted
1	Andhra Pradesh	75.04	459
2	BIHAR	0.33	3
3	Gujarat	2.52	14
4	Haryana	1311.96	4387
5	Himachal Pradesh	218.02	451
6	Jharkhand	18.16	233
7	Karnataka	19.78	214
8	Madhya Pradesh	542.60	4521
9	Maharashtra	247.23	4934
10	Manipur	0.13	2
11	Rajasthan	74.51	1222
12	Tamil Nadu	36.59	157
13	Telengana	2979.92	17950
14	Uttar Pradesh	93.57	618
15	Uttrakhand	0.00	0
16	West Bengal	0.00	0
	Total	5620.37	35165
